

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.234- C.P. (IB)/216(AHM)2024

ITEM No.235- IA/1027(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

HDFC Bank Limited

.....Applicant

V/s

Mrs.Menka Sandipbhai Patel Personal Guarantor to

.....Respondent

M/s.Yours Ethnic Foods Private Limited

Order delivered on: 15/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/FC

: Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.

For the PG

: Mr. Kuldeep Adesara, Adv.

For the RP

: Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

ORDER

C.P. (IB)/216(AHM)2024, IA/1027(AHM)2024

Personal Guarantor seeks time to file reply. He is directed to file reply within one week.

List for further consideration on 24.07.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)